

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 4631
TO BE ANSWERED ON 30.03.2017

Proposals under WDC-PMKSY

4631. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received proposals under erstwhile Integrated Watershed Management Programme (IWMP) and Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY);
- (b) if so, the details thereof, State/UT-wise including Maharashtra;
- (c) the details of proposals approved and funds allocated in this regard by the Union Government, State/UT-wise including Maharashtra;
- (d) whether the funds are yet to be allocated in regard to proposals received from Maharashtra;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the time by which the funds are likely to be allocated for the proposals received from Maharashtra under the said scheme?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (f): The Department of Land Resources has sanctioned 8214 watershed development projects in 28 States including Maharashtra covering an area of about 39.07 million hectare under the Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) principally for development of rainfed portions of net cultivated area and culturable wastelands (since 2009-10 to 2014-15). The projects are at various stages of implementation. At present Department of Land Resources does not propose to sanction further watershed development projects; priority is being given to qualitative and time bound completion of the on-going sanctioned projects.

The State-wise details of project sanctioned, area covered, total project cost and funds released as Central share under the programme including Maharashtra are given in **Annexure-I**. Under this programme, States submit proposals for release of funds following due procedures as per the guidelines applicable, based on which Department of Land Resources releases funds to State Governments. Based on the proposals received from States, Rs. 1471.72 crore has been released as Central share to State Governments during 2016-17. The State-wise details are given in **Annexure II**.

Annexure I

Annexure referred to in reply to parts (a) to (f) of the Lok Sabha Unstarred Question No. 4631 due for answer on 30.03.2017

State-wise details of projects, area sanctioned, total project cost and Central share released for projects

(Area in million ha. & Rs. in crore)

Sl. No	State	From 2009-10 to 2014-15 [@]			Central share released (2009-10 to 2016-17) #
		Total no. of Projects	Area of the projects	Total project cost	
(1)	(2)	(3)	(4)	(5)	(6)
1	Andhra Pradesh	432	1.810	2290.00	725.42
2	Bihar	123	0.612	841.53	85.33
3	Chhattisgarh	263	1.195	1517.87	217.40
4	Gujarat	610	3.103	4022.19	1049.29
5	Haryana	88	0.362	437.25	77.76
6	Himachal Pradesh	163	0.840	1259.94	232.71
7	Jammu & Kashmir	159	0.652	979.73	115.29
8	Jharkhand	171	0.911	1142.70	162.69
9	Karnataka	571	2.569	3324.45	1596.18
10	Kerala	83	0.423	589.54	78.41
11	Madhya Pradesh	517	2.937	3568.11	1112.62
12	Maharashtra	1186	5.128	6517.49	1971.41
13	Odisha	310	1.700	2191.50	807.66
14	Punjab	67	0.314	377.61	52.46
15	Rajasthan	1025	5.764	7892.61	1872.68
16	Tamil Nadu	270	1.368	1643.19	751.60
17	Telangana	330	1.399	1742.27	459.94
18	Uttar Pradesh	612	3.045	3583.70	744.56
19	Uttarakhand	65	0.346	492.88	114.13
20	West Bengal	163	0.693	896.16	116.28
	North Eastern States				
21	Arunachal Pradesh	156	0.467	701.48	215.54
22	Assam	372	1.577	1946.11	322.44
23	Manipur	102	0.491	735.13	121.12
24	Meghalaya	96	0.236	351.99	157.39
25	Mizoram	89	0.373	560.87	214.40
26	Nagaland	111	0.476	714.91	428.71
27	Sikkim	15	0.066	98.07	20.68
28	Tripura	65	0.213	320.31	167.66
	Total	8214	39.07	50739.59	13991.76

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which was amalgamated as the Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from 2015-16.

As on 24.3.2017, include releases under erstwhile IWMP

Note: 1) WDC-PMKSY is not operational in Union Territories.
2) There is no sanctioned project in Goa.

Annexure II

Annexure referred to in reply to parts (a) to (f) of the Lok Sabha Unstarred Question No. 4631 due for answer on 30.03.2017

The State - wise details of proposals (complete in all respects) received in the Department and Central Share released (as on 24.03.2017) during 2016-17

Sl.No.	State	Whether proposal (complete in all respects) received (Yes/No)	Central Share released (Rs. in crore)
(1)	(2)	(3)	(4)
1	Andhra Pradesh	Yes	120.96
2	Bihar	Yes	28.26
3	Chhattisgarh	Yes	34.96
4	Gujarat	Yes	115.04
5	Haryana	Yes	12.82
6	Himachal Pradesh	Yes	35.40
7	Jammu & Kashmir	Yes	25.59
8	Jharkhand	Yes	17.68
9	Karnataka	Yes	145.72
10	Kerala	Yes	16.62
11	Madhya Pradesh	Yes	129.44
12	Maharashtra	Yes	186.95
13	Odisha	Yes	91.99
14	Punjab	No	0.00
15	Rajasthan	Yes	199.35
16	Tamil Nadu	Yes	62.36
17	Telangana	No	0.00
18	Uttar Pradesh	Yes	58.38
19	Uttarakhand	Yes	16.15
20	West Bengal	Yes	24.06
	North Eastern States		
21	Arunachal Pradesh	Yes	23.12
22	Assam	No	0.00
23	Manipur	Yes	11.29
24	Meghalaya	Yes	11.56
25	Mizoram	Yes	16.06
26	Nagaland	Yes	60.84
27	Sikkim	No	0.00
28	Tripura	Yes	27.12
	Total		1471.72

Note: 1) Budgetary Support for the programme (BE/RE) during 2016-17: Rs. 1471.75 crore
 2) WDC-PMKSY is not operational in Union Territories.
 3) There is no sanctioned project in Goa.